## "CENTRE FOR ENVIRONMENTAL LAW"

### 2401. SHRI SANDIPAN BHAGWAN THORAT:

#### SHRI MULLAPPALLY RAMA-CHANDRAN:

Will the Minister of ENVIRONMENT AND FORESTS he pleased to state .

- (a) whether the Government have recently established a Centre for Environmental Law (CEL) in the Capital:
- (b) if so, the details and the objectives thereof:
- (c) whether some more centres are proposed to be established in other parts of the country by the Government or in collaboration with any international organisation during the Eighth Plan; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) No, Sir. The Centre for Environmental Law has been set up by World Wide Fund for Nature (WWF) with some financial assistance from this Ministry:

The objectives of the Centre are to develop a central repository of legal information, monitoring, implementation of Environmental Laws and organise policy research for formulation or amendment to Environmental Laws at National, Regional and International levels. The Centre intends to serve the need of India, South Asia and developing countries in general. The Centre will have six units-education, networking, litigation, publication media, information and library units.

(c) and (d) The Government has no plans to establish other centres for environmental law either by itself or in collaboration with international organisation during the Eighth Plan

(Translation)

#### INDIAN STUDENTS IN FOREIGN COUNTRIES

2402. SHRI ANAND AHIRWAR:

SHRI MRUTYUNIAYA NA-YAK:

Will the Minister of HUMAN RESO-URCE DEVELOPMENT be pleased to state :

- (a) the total number of students gone abroad for higher studies during the last two years, country-wise;
- (b) the number of students out of them belonging to scheduled castes/scheduled tribes community;
- (c) whether the Union Government have issued any directive to the Indian students studying in foreign countries; and
  - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) A large number of students go abroad for higher studies on individual Information for such students is basis. not available with the Govt. The Govt. implements some schemes/programmes of fellowships and scholarships for which the information is given in the statement annexed.

- (c) No. Sir.
- (d) Does not arise,

#### Statement

# (a) Number of students gone abroad for higher studies in the two years—Country-wise, under the schemes operated in the De'tt. of Education, Ministry of Human Resource Dev.

S. 1	No. Co	ountry	y							1991-92	1992-93
1.	Arab Rept	ıblic o	of Egg	ypt	•			•	•		1
2.	Australia									*******	12
3.	Bulgaria .			•			•	•		1	
4.	Canada	•	•							21	20
5.	China .						•		•	9	-
6.	Czechoslo	vakia					•			5	
7.	France .								•		2
8.	Germany						•			10	7
9.	Hungary			•		•				1	arteriores
10.	Ireland		•				-			2	2
11.	Indonesia.									1	-
12.	Italy .			•						9	10
13.	Japan .			•			•	•	•	11	14
14.	Norway .									4	8
15.	Newzealan	d.				•			•	to while	3
16.	Poland .						•			3	September 1
17.	Romania							٠			1
18.	Turkey .				•		•	•	•	2	
19.	U.K.				•	•				54	42
20.	U.S.A.									15	*******

Number of students gone abroad during the last two years; country-wise, under the scholarship schemes operated by the Ministry of Welfare.

SI.	Name of	f the	Cour	atry			1991—92					1992—93		
No.							SC	ST	Ors.	Total	SC	ST	Ors.	Total
1	2						3	4	5	6 :	7	8	9	10
1. U	J. S. A.						5	3	3	11	3	3		6
2. U	J. K		•	•	•		2	2	2	6	5	3	2	10
3. <b>C</b>	anada		•	•			1			1				
4. H	lungary	•		•	•				******	~	1			1
5. A	ustralia		•	•	•	•		1		1				-
	Total	•	•			•	8	6	5	19	. 9	6	2	.17